

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1389
ANSWERED ON:05.03.2010
ENVIRONMENTAL CLEARANCE FOR POWER PROJECTS
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Will the Minister of POWER be pleased to state:

- (a) the details of power projects awaiting environmental and forest clearance in the country at present, project-wise and State-wise;
- (b) whether a number of power projects delayed by more than three years due to environmental and forest clearance;
- (c) if so, the details thereof, project-wise and State-wise; and
- (d) the steps taken or proposed to be taken by the Government for to ensure speedy clearance of these projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a): Fifteen nos. of Hydro Electric Projects, which have been accorded concurrence by the Central Electricity Authority (CEA), are pending at Developer/State Government/Centre Govt. level for want of environment and/or forest clearance. Project-wise and State-wise details are given in Annex-I.

Further fifteen nos. of thermal power projects are awaiting environmental clearance. Project-wise and State-wise details are given in Annex-II.

(b) & (c): The following eight nos. of Hydro Electric projects have been pending for Environment and/or Forest clearance for over 3 years:

S.No.	Name of Project/ Sector Capacity (MW)	Installed	State
1.	Tipaimukh/ JV (NHPC, SJVNL & Govt. of Manipur)	1500	Manipur
2.	Loktak Downstream/ Central	66	Manipur
3.	Dibang/ Central	3000	Arunachal Pradesh
4.	Matnar / State	60	Chhattisgarh
5.	Kotlibhel-IA/ Central	195	Uttarakhand
6.	Kotlibhel-IB/ Central	320	Uttarakhand
7.	Kotlibhel-II/ Central	530	Uttarakhand
8.	Pakaldul/ Central	1000	Jammu & Kashmir

Further, Sikka thermal power project extension unit (2x250 MW) in Gujarat had been delayed for more than three years due to forest clearance pending since February, 2002. The first stage forest clearance has now been received from the Ministry of Environment &

Forests(MoEF) on 06-01-2010.

(d): Project developers are pursuing the matter at the appropriate level to get the clearances expedited. The Ministry of Power is also regularly reviewing the status of Environment and Forest Clearances for power projects and are taking up the matter with MoEF for expeditious clearance.